

Name of the Corporate Debtor: AJS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 05.01.2023

Annexure-1

Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted							Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC							
1	Union Bank of India	27/07/2022	1,34,39,14,676	1,34,39,14,676	Secured Loan	1,34,39,14,676	-	No	39.67	-	-	-	-	-	Note 1, 2 & 3	
2	Indian Overseas Bank	28/07/2022	40,58,52,197	40,58,52,197	Secured Loan	40,58,52,197	-	No	11.98	-	-	-	-	-	Note 1, 2 & 3	
3	Punjab National Bank	28/07/2022	22,93,57,778	22,93,57,778	Secured Loan	22,93,57,778	-	No	6.77	-	-	-	-	-	Note 1, 2 & 3	
4	State Bank of India	28/07/2022	24,05,42,470	23,86,62,266	Secured Loan	23,86,62,266	-	No	7.04	-	-	-	-	-	Note 1, 2 & 3	
5	Central Bank of India	29/07/2022	23,64,80,295	22,92,96,427	Secured Loan	22,92,96,427	-	No	6.77	-	-	-	14,59,714	4,20,490	Note 1, 2 & 3	
6	Bank of India	29/07/2022	48,66,07,200	47,34,61,576	Secured Loan	47,34,61,576	-	No	13.97	-	-	-	-	71,83,868	Note 1, 2 & 3	
7	South Indian Bank	29/07/2022	9,69,59,134	9,65,59,134	Secured Loan	9,69,59,134	-	No	2.86	-	-	-	-	1,31,45,624	Note 1, 2 & 3	
8	Bank of Maharashtra	01/08/2022	16,73,94,070	16,73,94,070	Secured Loan	16,73,94,070	-	No	4.94	-	-	-	-	-	Note 1, 2 & 3	
9	Yes Bank	27/07/2022	6,04,93,743	6,01,86,372	Secured Loan	6,01,86,372	-	No	1.78	-	-	-	-	-	Note 3	
10	Hinduja Leyland Finance Limited	28/07/2022	2,54,39,287	-	Secured Loan	-	-	No	-	-	-	-	3,07,371	-	Note 4	
11	Edelweiss Housing Finance Limited	29/07/2022	1,30,62,796	1,30,62,796	Secured Loan	1,30,62,796	-	No	0.39	-	-	-	2,54,39,287	-	Note 3	
12	Aditya Birla Housing Finance Limited	29/07/2022	5,31,17,862	5,27,83,800	Secured Loan	4,95,00,000	-	No	1.56	-	-	-	3,34,062	-	Note 3	
12	<b>Total</b>		<b>3,35,92,21,508</b>	<b>3,31,09,31,092</b>		<b>3,29,86,47,292</b>			<b>97.72</b>					<b>2,75,40,434</b>	<b>2,07,49,982</b>	

**Note on Security Interest:**

Banks from Sr. No. 1 to Sr. No. 8 are part of a consortium headed by Union Bank of India as the Lead Banker (hereinafter referred as 'UBI Consortium'). The Principal Inter Se Agreement is dated 25th July, 2011 and the latest Inter Se Agreement is the 4th Supplemental Inter Se Agreement dated 17th March, 2020.

UBI Consortium has First Pari Passu charge by way of Mortgage on Immovable Properties owned by Corporate Debtor itself and its Promoter / Promoter Group Entities. The Security interest for all the Bank is covered in the UBI Consortium. The Assets covered under Security Interest for each Claimant is annexed as Exhibit A to this Annexure. The security interest is subject to further subsanitation / modification on the basis of additional evidence or clarification.



3. Assets covered under Security interest for each Claimant is annexed as Exhibit A to this Annexure. The security interest is subject to further substantiation / modification on the basis of additional evidence or clarification on.

Hinduja Leyland Finance Limited has submitted unsigned Form C in word copy without any annexures or supportings. RP has sought for requisite information from the Claimants. The said information is pending to be received from the Claimants and subject to changes, if any, upon receipt and verification of the same. However, upon various reminders, no response is received from the Claimants. Pursuant to incomplete / unsigned / defective Form C and no supporting documents, the Amount claimed for Rs. 2,54,39,287/- is shifted from Under Verification to not admitted.

**General Notes**

1. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
2. Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.



*Atul Jain*

Atul Jain  
Resolution Professional  
IBBI/PA-001/IP-PO0307/2017-18/10571  
Date: 05.01.2023  
Place: Mumbai  
Valid AFA upto 18th December, 2023